National Company Law Tribunal

Allahabad Bench

CP NO. 70/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE COMPANY: Bank of Barada V/s Rotomac Global PV+Ltd.

SECTION OF THE COMPANIES ACT: 7 OF ISB (ode of 2016.

SI. NO.

Name

Designation

Representation

Signature

1.

2.

CP NO.70/ALD/2017

None for the applicant. Sh. Navin Sinha, Sr. Advocate alongwith Sh. Dinesh Kakkar, Advocate for the Corporate Debtor Company.

The order is in dictation. Hence, the pronouncement of order is deferred till 20.9.2017.

Date -19/09/2017

Shri H.P Chaturvedi Member (Judicial)

Typed by

Kavya